

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 13.07.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No.246/2022 (IA No.520/2022)	R. Shankar V T.R Ravichandran	A G Sathyanarayana	Pavithra Dayalan

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) No.54/2021 (IA NO 619/2021, 130 & 129/2022)	Ambadi Investment Ltd V M V Valli Murugappan With	Harishankar Mani, Roshan Atiq, Cibi Vishnu, Jerin Asher, Sandeep Kumar, Rohini Musa	S. Manuraj, R1 & R2, Giridharan .P, Anant Merathia, Hari Sankar Mani
3.	Comp App (AT) No.4/2022 (IA NO 27, 200 & 199/2022)	Alagappan Arunachalam Murugappan V M.V. Valli Murugappan With	Harishankar Mani, Roshan Atiq, Cibi Vishnu, Jerin Asher, Sandeep Kumar, Rohini Musa	S. Manuraj, R1 & R2, Giridharan .P, Anant Merathia, Hari Sankar Mani
4.	Comp App (AT) No.6/2022 (IA NO 49, 202 & 201/2022)	M V Subbiah V M.V. Valli Murugappan	Harishankar Mani, Roshan Atiq, Cibi Vishnu, Jerin Asher, Sandeep	S. Manuraj, R1 & R2, Giridharan. P, Anant Merathia, Hari Sankar Mani

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH)(Ins) No.269/2022 & IA No. 571,572/2022	V Venkata Sivakumar V IDBI Bank LTD and 2 Ors With	V Venkata Sivakumar	NVS & Associates for Caveator
6.	Comp App (AT)(CH)(Ins) No.207/2022 & IA No. 454/2022	Chinna Rao and 3 others V V. Venkata Sivakumar and ors	Keerthikiran Murali	
7.	Comp App (AT)(CH)(Ins) No.209/2022 (IA No.460, 459,458 & 461/2022)	Valency International Pvt Ltd., V Vasudevan and ors	Sushant Chandra, Aviral Dhirendra	

8.	Comp App (AT) No.51/2022 (IA No.578/2022)	Uma Packaging and anr V Tirumalaturupati Constructions India Pvt Ltd and 7 ors	Y. Suryanarayan	Narasimha Vara Prasad Anala - Caveat
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For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT)(INS) No.346/2021 (IA NO 718 & 717/2021)	Assistant Commissioner of Central Tax V Sreenivasa Rao Ravinuthala	P. Raj Kumar Jhabhakh	V. Aneesh, Shabeer Ahamed
10.	Comp App (AT)(INS) No.351/2021 (IA NO 728 & 729/2021)	Mrs. Kaveri Annamalai V Mr.S.Vaidyanathan IRP Al Ameen Green Energy Pvt. Ltd.	P. Elayarajkumar	S. Vaidyanathan

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	TA (AT) No.38/2021 In (Company Appeal (AT) (INS) No. 80 of 2021) (PH)	State Bank of India V M/s Bharath Infra Exports and Imports Ltd	Sanjay Kapoor V M Kannan Mega Karnwal Arjun Bhatia Lali Rajput	Garima Jain Balaji Srinivasan
12.	Comp App (AT) No.9/2021 (IA NO 28 & 27/2021)	Mr. J. Somashekar V M/s. Innovative Studios Pvt. Ltd.	R. Venkataraman	B. Dhanaraj R1, R3 & R4, R. Sivaraman R5, Saravana Prasad R2
13.	Comp App (AT) No.8/2022 (IA NO 182 & 67/2022)	Servocraft HR Solution Pvt Ltd V M G Helen	M/s. K.M. Vijayan Associates	S. Ravi Caveator for R1-R3
14.	Comp App (AT)(INS) No.43/2021 (IA NO 357/2021)	Zuberi Engineering Construction Company Private Limited V IVRCL Limited through its liquidator	Amol Vyas	Viraj Gauri Liquidator, Nityavendhan Karunanidhi
15.	Comp App (AT)(INS) No. 229/2021	M/s Aayas Trade Services Pvt Ltd V M/s Mantri Developers Pvt Ltd	Vinod Kumar, Srinivasan, R. Panneerselvam	M. S. Shyam Sundar, Krutika Raghavan, Vandana.P.L.

16.	TA No. 81/2021 in Comp App (AT) No. 403 of 2018) with IA/403/2018 with IA/1983/2018 and IA No. 822/2020	The Rathna Textile Mills Pvt. Ltd & 5 Ors V V.R.A.R. Ramakrishnan	B. Rangunath Sriram P Vidhya Shankar Pranav Vidhya Shankar	Kartik Malhotra Sanatanam Swaminathan
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By the order of Hon'ble Member (J)

1. Notice Board

2. Website: www.nclat.nic.in

(Chennai Bench)

For Assistance,

1.Dy. Registrar - PH No.: 044-2888 0500

2.Court Officer - PH No.: 044-2888 0450

3.For VC Link - nclatchennai@gmail.com